## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.21/(MAH)/2015 CA No. 24/2017 & 25/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: Mr. Madhavlal Pittie

V/s.

M/s. Bachhraj & Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. 201 Anakyoigno, Mr. Ashin Konot, Mr. Arshay Jedge.	Advocate fa Petithonar	of edge
2	ilb. Crowfeod Bryley & co Mr. Sweeth Park The Janak Dwark The Sweeth Park The Sharan Ja	Respontent	Sh
3	Mr. Aditya The Mr. S.V. Mehl Mr. S.V. Mehl Mr. S.V. Mehl Mr. S.V. Mehl Mr. S. W. Mayar Mr. Dishedra Mr. Dishedra Mr. Dishedra Mr. Anga A	ekkar ta Dactor Serior Consel ere (Osse) reliser ? Advacte for	

## ORDER C.A. 24/2017 and 25/2017 In T.C.P.No. 21/397-398/CLB/MB/MAH/2015

- 1. The Learned Representative of both the sides are present.
- By consent adjourned to 16.08.2017 at 2.30 PM.

Dated: 19.07.2017

Registry is directed to comply the directions dated 21.06.2017.

Sd/--